

श्री सिद्धेश्वर प्रसाद : माननीय सदस्या ने जो सवाल उठाया है उसके सम्बन्ध में दो बातें हैं। पहली तो यह है कि सबस्टेंशल एक्सपेंशन के लाइसेंस जिन कम्पनियों को दिए गए हैं उनमें से अधिकांश का सम्बन्ध निर्यात से है और दूसरी बात यह है कि जिन वस्तुओं का विदेशों से आयात करना पड़ता था उनके आयात को कम करने के लिए ये लाइसेंस दिए गए हैं।

SHRI SHYAMNANDAN MISHRA : The hon. Minister has been pleased to say and it is quite evident from the statement laid on the Table of the House also that these licences are only for substantial expansion ; that means that since licences have been granted for substantial expansion of the existing units, they would increase the share of those firms in the total product. That means, again, concentration of economic power or the increase of the monopoly element of that firm. How does Government account for this departure from policy ?

SHRI C. SUBRAMANIAM : There is the Monopolies and Restrictive Trade Practices Act, and the Monopolies Commission goes into it. Whenever the company is a dominant company manufacturing certain articles to a certain extent, expansion or new unit is not allowed to them. But in these cases they are not dominant producers.

SHRI SHYAMNANDAN MISHRA : My question has not been answered. If you increase the share of a firm in the total product, that means the increase of the monopoly element of that firm in that product. That is the main point.

SHRI C. SUBRAMANIAM : The monopoly element would come in only if they are the dominant producers. There are other producers also, and, therefore, it will not become a monopoly. But I do agree that this will increase their production, but that is taken care of. It is only for specific reasons, namely for increasing the export, for example, of jute carpet backing cloth which is intended mainly for export, that we had to allow it even though it may be a bigger house.

Proposal for Setting up of Film Council

*226. **SHRI S. A. MURUGANANTHAM :** Will the Minister of INFORMATION AND BROADCASTING be pleased

to state :

(a) whether the Centre had sought Chief Ministers' views on the proposal to set up a Film Council ;

(b) whether the Chief Ministers have expressed their views, if so, the nature thereof ; and

(c) decision taken by the Centre on the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) Replies from some States/Union Territories have been received. They have generally welcomed the idea of setting up the Film Council.

(c) The matter is under active consideration of Government.

SHRI S. A. MURUGANANTHAM : May I know whether the Chief Minister of Tamil Nadu has said in a public announcement that the Centre is not in favour of the formation of the Film Council ? Is there any substance in his apprehension ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : No. So far as I am concerned, so far as our information goes, the Chief Minister has favoured the idea of setting up of the Film Council.

SHRI S. A. MURUGANANTHAM : My question was different....

SHRI I. K. GUJRAL : It has not been brought to my notice that the Chief Minister is under the impression that we are not interested in setting up the Film Council. I have already talked to the Chief Minister himself, and the Chief Minister knows my views about it.

SHRI S. A. MURUGANANTHAM : How long will it take to decide on the formation of the Council by the Centre ?

SHRI I. K. GUJRAL : We are keen to do it very quickly, and I hope that it will be done very soon.

SHRI N. K. SANGHI : The formation of the Council has been awaited for such a long time. Could the hon. Minister give an idea to the House of the type of formation or

composition of this Council, and whether it will include politicians, and if so, what percentage of them will be politicians, and whether there will be representatives from the film industry and if so, how many ?

SHRI I. K. GUJRAL : My hon. friend would recall that I had detailed discussions with him and with his associations, and he knows my views about it. But I can assure him of one thing, namely *that there is no intention to inject any politicians into the Film Council.

AN. HON. MEMBER : What about the Chief Minister of Madras ? He is both a politician and an actor also ?

DR. RANEN SEN : Is it a fact that the film producers of Eastern India wanted a separate film council for the eastern part of India and if so, what is the reaction of the Government ?

SHRI I. K. GUJRAL : The film producers have been having different types of views from time to time. At one stage producers felt that there could be a separate council for producers only. Later on it was felt that perhaps zonalisation of that would be better. But the idea of a film council is not to have producers only ; in the Film Council all interests concerned with film should be represented.

Lack of Full Utilisation of Capacity in Small Sector due to Paucity of Funds

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*227. **SHRI GIRIDHAR GOMANGO :**
SHRI RAM SHEKHAR PRASAD SINGH :

Will the Minister of **INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY** be pleased to state :

(a) whether small scale industries in the country could not fully utilise their production capacities and increase their level of production, even after the Bank Nationalization on account of paucity of funds and lack of Industrial credits ; and

(b) if so, the steps Government propose to take in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Following the Bank Nationalisation there has been an increase in the flow of funds to the SSI Sector as also increase in production. However, Government will always

endeavour to increase the tempo of investment and production in this sector to exploit its production to its fullest capacity.

SHRI GIRIDHAR GOMANGO : May I know whether recently a survey was conducted by 21 universities and premier research and academic institutions in the country for the banking commission, and if so whether the purpose of the survey was to study the credit needs and the problems of small scale industrial units and small artisans ? Have the Government examined the survey report and what steps have been taken or are likely to be taken to remove the difficulties as stated in the survey report and how far are the Government ready to solve the problem ?

SHRI SIDDHESHWAR PRASAD : I am not aware of any such survey report. However, we have generally been examining the problems of the small scale sector and from time to time we have been taking them up with the concerned department of the Government.

SHRI GIRIDHAR GOMANGO : Is it a fact that most of the small-scale industries in Orissa have not been provided with sufficient funds and so they are not in a position to fulfil the conditions imposed by the nationalised banks, commercial banks and co-operatives and are thus forced to borrow from non-institutional agencies ? If so may I know whether most of the complaints that have been made to the Centre are in regard to discrimination shown to the small-scale industries units in Orissa ? How far have those complaints been looked into and what steps are being taken by the Centre to encourage the small-scale industries units in the State ?

MR. SPEAKER : Instead of asking questions, he is giving information.

SHRI SIDDHESHWAR PRASAD : We have not received any complaint from the Government of Orissa.

श्री राम शेखर प्रसाद सिंह : उपमन्त्री जी के उत्तर से ऐसा लगता है कि बैंकों के राष्ट्रीयकरण के बाद से छोटे छोटे जो औद्योगिक यूनिट हैं उनको भी काफी पैसे मिले हैं। क्या मन्त्री महोदय को इस बात की जानकारी है कि बिहार में छोटे उद्योग धंधे कितने हैं जिनको कि बैंकों से लोन नहीं मिलने के कारण उनकी प्रगति नहीं हो पाई है। क्या उनके पास